NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. CA. NO. 16/113/2016

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s. Pernod Recard India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Sanjay hn	ov W	Petitioner	7
2. 1	Aman hi	ulsta	Ч	14
3.	Manish	k. Tha	ч	1 1/1
4.	Ritika	Arona	и	

ORDER

No reply has been received from the office of the RoC.

Notice to the RoC, returnable on 02.11.2016.

(Ina Malhotra) Member Judicial